

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Writ Jurisdiction)
W.P. (L) No. 4516 of 2010

.....
Tata Steel Limited, Jamshedpur Petitioner
Versus
Their Concerned Workman Rishishwar Sharma
..... .. Respondent

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....
For the Petitioner : Mr. Manish Mishra, Advocate.
For the Respondent : Mr. Manish Kumar, Advocate.

.....
13/09.09.2021.

After some argument, learned counsel for the petitioner, Mr. Manish Mishra has submitted that the case may be listed in the next week so as to assist this Court properly.

Learned counsel for the respondent, Mr. Manish Kumar has submitted that the matter may be listed on 16.09.2021.

Considering the same, let this case be listed on 16.09.2021.

(Kailash Prasad Deo, J.)

Sunil/-